

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

OA.No./21/125/2013  
Dated: 20/2/2018

BETWEEN:

K.C. Ramayya Dora,  
S/o. K.C. Surya Rao,  
Aged about 43 years,  
Working as Assistant in National Institute of Nutrition,  
Hyderabad, R/o. H.No.10-123,  
Plot No.40, First floor, Street No.11,  
HMT Nagar, Nacharam, Hyderabad – 500 076.

..... Applicant

AND

1. Union of India rep. by its  
Director General, Indian Council of Medical Research,  
V. Ramalingaswamy Bhavan,  
Ansari Nagar, New Delhi – 110 029.
2. National Institute of Nutrition,  
Indian Council of Medical Research,  
Jamai-Osmania P.O., Hyderabad – 500 007,  
Rep. by its Director.

..... Respondents

Counsel for the Applicant : Mr. T.P. Acharya, Advocate  
Counsel for the Respondents : Mr. B.N. Sharma, SC for NIN

**CORAM**

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member  
Hon'ble Mrs. Minnie Mathew, Administrative Member

**ORAL ORDER**  
{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

Both side counsel present.

2. When the matter is taken up for hearing, both the learned counsel submit that no cause survives for adjudication in the present OA. Hence, the OA is dismissed. No costs.

(MINNIE MATHEW)  
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)  
JUDL. MEMBER

Dated the 20<sup>th</sup> February, 2018  
(Dictated in the Open Court)

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